

**Annexure-6**

**Name of the corporate debtor: Global Infonet Distribution Pvt. Ltd. Date of commencement of liquidation: 21.08.2020 (Certified copy of order issued on 27.08.2020 by Hon'ble NCLT) List of stakeholders as on:01.12.2022 amended after order dated 16.11.2022 (Copy of order uploaded on portal of Hon'ble NCLT on 25.11.2022) u/s 42 of IBC, 2016**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Toshiba TEC Singapore PTE Ltd, Singapore	11	19.09.2020	9,21,79,469.22	9,21,79,469.22	Claim against supply of Goods	NIL	NO	NIL	12.65	NIL	NIL	0.00	NA	Arbitration award by Singapore International arbitration centre in SIAC arbitration

2.	Sanjay Dwivedi & Associates Ghaziabad (U.P)	12	21.09.2020	6,25,760.00	2,64,550.00	Professional fees	NIL	NO	NIL	0.04	NIL	NIL	3,61,210.00	NA	NO
3.	Ingram Micro India Pvt. Ltd.	13	13.01.2021	13,29,91,961.00	13,29,91,961.00	Claim against supply of Goods	NIL	NO	NIL	18.25	NIL	NIL	0.00	NA	Claim admitted after verification as per appeal allowed u/s 42 by Hon'ble NCLT
4.	Translink Logistics Pvt. Ltd.	14	25.01.2021	2,16,295.00	1,30,196.00	CHA Service provider	NIL	NO	NIL	0.02	NIL	NIL	86,099.00	NA	Claim admitted after verification as per appeal allowed u/s 42 by Hon'ble NCLT